

HIGH COURT OF DELHI NEW DELHI
SHIERSHAH ROAD, NEW DELHI-110001

**MOST URGENT
OUT-AT-ONCE**

No. 3376/DHC/GAZ-IB/G-8/2020

From:

The Registrar General,
High Court of Delhi,
New Delhi

To

The Principal Secretary (Law, Justice & L.A.),
Department of Law, Justice & Legislative Affairs,
Govt. of NCT of Delhi,
8th Level, C-Wing, Delhi Secretariat,
I.P. Estate, New Delhi-110002

New Delhi dated 16th November, 2020.

Sub: Repatriation of Mr. Sunil Kumar Sharma, an officer of Delhi Judicial Service

Sir,

I am directed to say that Hon'ble the Chief Justice of this Court has been pleased to order that Mr. Sunil Kumar Sharma, an officer of Delhi Judicial Service, presently posted as Addl. Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, on deputation basis, be repatriated to his parent cadre, with immediate effect.

I am, therefore, to request you to kindly relieve Mr. Sunil Kumar Sharma, with immediate effect, so as to enable him to join his parent cadre.



Yours sincerely,

Sd/-
(Shankar Singh)
Deputy Registrar (Gaz. -IB)

Enclst. No. 3377-3378/DHC/GAZ-IB/G-8/2020

Dated 16.11.2020

Copy forwarded for information and necessary action to:-

- 1) The Principal District & Sessions Judge (Hqs.), Tis Hazari Court, Delhi-110054
- 2) Mr. Sunil Kumar Sharma, Addl. Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, 8th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002.

(Signature)
Deputy Registrar (Gaz. -IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (2)/2020/ **44249-289** Dated, Delhi the **25 NOV 2020**
Sub:- Repatriation of Sh. Sunil Kumar Sharma, an officer of Delhi Judicial Service.

Copy forwarded for information and necessary action to:-

- 1) The Officer In-charges, Administration I, II, III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
- 2) The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
- 3) The Sr. A.O.J. / A.O.J. Administration-I, II, III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, LAYERS, ACR Cell & Vulnerable Witness Deposition Complex (VWDC), Central District, Tis Hazari Court, Delhi.
- 4) The PRC, Tis Hazari Courts, New Delhi.
- 5) The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- 6) The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
- 7) The LAYERS Section, for uploading on LAYERS.

(Signature)
(Ankur Jain)
Additional Sessions Judge,
Officer In-charge (Judicial)
For Principal District & Sessions Judge (HQs)